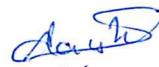


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

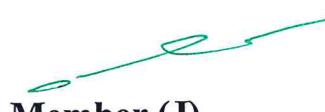
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/10	TP 24/16	For Hearing	397/ 398	Gautam R. Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	ADARSH S 8754408961	PETITIONERS	
②	Shreyas A For VGB Associates 9036118414	Respondent No. 54	

ORDER

Counsel for Petitioner is present. Mr. Akash, Advocate of M/s Agraa Legal is present. He undertake to file vakalaths for R10 to R53. Counsel for R54 is present. Counsel for R1 to R9 is also present. For filing vakalaths and objections if any, list it on 18/12/2017. Counsel for petitioner filed memo alongwith annexure for service of notices on other Respondents.


Member (T)


Member (J)